

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 112
(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar Saxena	Applicant / Petitioner
Vs		
Earth Gracia Buildcon Pvt. Ltd.	Respondent

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. PRDEEP R. SETHI,
HON'BLE MEMBER (TECHNICAL)


PRESENTS:

For the Applicant:	Mr. Rakesh Kumar Singh & R. K. Saxena, Advs
For the Respondent:	Mr. Ajay Kr. Jain, Advocate through IRP
For the ITD:	Ms. Lakshmi Gurung, Std. Counsel

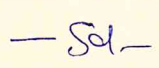
ORDER

Learned counsel for the Registrar of Companies states that needful shall be done before the next date of hearing.

List on 08.02.2019.



(M.M. KUMAR)
PRESIDENT



(PRDEEP R. SETHI)
MEMBER (TECHNICAL)